

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 151
50/241-242/PB/2018

IN THE MATTER OF:

Sh. Anshuman Rai & Ors.

.... Applicant/petitioner

v.

M/s. Heritage Hospitals Limited & Ors.

.... Respondent

Order under Section 241-242

Order delivered on 06.12.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Nikhil Jain, Ms. Shreya Kohli & Ms. Divya
Agarwal, Advs.

For the Respondent

Mr. Adarsh Tripathi, Adv. for R-2 & 6

ORDER

On account of the cases of Bench-III to be taken up by one of us (M.M. Kumar, President) it is not possible to take up this matter which is likely to take some time.

List for arguments on 17.02.2020.



(M.M. KUMAR)
PRESIDENT



(S.K MOHAPATRA)
MEMBER (TECHNICAL)